

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	POCSO SPL CASE	100529/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Nitesh Pralhad Mhaske	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100005/2016	The State of Mahim Police Station. Vs MUKESH UMESH SINGH.	Adv. V.K. Singh.
3	POCSO SPL CASE	100122/2016	THE STATE OF MUMBAI CENTRAL RAILWAY POLICE STATION. Vs RAMAVTAR SWAMIDIN SISODIYA	
4	POCSO SPL CASE	100254/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MEHTAB @ ZINKU ABDUL HAMID SHAHA	
5	POCSO SPL CASE	100498/2016	BYCULLA POLICE STATION. Vs SURESH BARMA NAVGIRE	
<u>CHARGE</u>				
6	POCSO SPL CASE	100448/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Shabo Saeed Hamid Shaikh and Ors. 01	
7	POCSO SPL CASE	100501/2019	The State of Maharashtra - Ghatkopar Police Station Vs Vicky Prakash Bhalerao	PP
8	POCSO SPL CASE	100507/2019	The State of Maharashtra - R.C.F. Police Station Vs Devendra Ramsingh Rajput and Ors. 01	PP
9	POCSO SPL CASE	100659/2019	The State of Maharashtra - Nheru Nagar Police Station Vs Umesh Timme Gouda	PP
<u>REPLY/SAY</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100310/2017	R.C.F. POLICE STATION Vs KIRAN BHIMRAO GAIKWAD AND ORS.02	
11	BAIL APPL POCSO	100947/2020	Abdul Salam Jiyauddin Khan @ Mohd Salam Jiyauulla Vs The State Dharavi Police Station	Subhash B Rajora PP
12	BAIL APPL POCSO	100987/2020	Akshay Dattaram Katkar Vs The State of Maharashtra through Pantnagar Police Station, Mumbai.	Rohan S. Gangurde
